## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:865
ANSWERED ON:27.11.2014
CONSTRUCTION OF POOR QUALITY ROADS
Khuba Shri Bhagwanth

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the exchequer has suffered loss due to poor quality of construction of roads during the last three years and current year;
- (b) if so, the details thereof including loss suffered by the people;
- (c) whether the Government has identified agency which has not maintained the standard prescribed for construction of roads by the Government; and
- (d) if so, the details thereof along with action taken thereon?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN) (a) to (d) All National Highway (NH) projects are constructed as per quality standards specified in Indian Roads Congress (IRC) / Ministry of Road Transport & Highways specifications and norms set in contract agreement. Supervision / Independent Consultants are appointed for closely monitoring the quality of construction through regular checks and tests. Besides, quality of construction is also closely monitored by field officers executing the project and Regional Officers (ROs) / Engineer Liaison Officers (ELOs) of the Ministry including Officers from headquarters. Ministry also has policy for engaging National Project Monitors (NPMs) for independent testing of quality. Appropriate actions against the contractors not complying with the specified quality standards are taken as per the provisions of the contract agreements, as and when required.